

Central Administrative Tribunal Lucknow Bench Lucknow.

O.A. No. 118/2009

This, the 1st day of April, 2009.

**Hon'ble Mr. M. Kanthaiah, Member(J)**  
**Hon'ble Dr. A. K. Mishra, Member (A)**

Parmanand Shukla aged about 51 years son of late Sri Krishna Chandra Shukla resident of Village Bhandaha, Post Office Pandri Kripal (Bargaon) District-Gonda (lastly working as Voluntary Ticket Collector, North Eastern Railway, Gonda.).

Applicant

By Advocate: Sri R.C. Singh

Versus

1. Union of India through the General Manager, North Eastern Railway, Gorakhpur.
2. General Manager (P)/Chief Personnel Officer, North Eastern Railway, Gorakhpur.
3. Chief Commercial Manager, North Eastern Railway, Gorakhpur.
4. Divisional Railway Manager, North Eastern Railway, Lucknow Division, Ashok Marg, Lucknow.

Respondents.

By Advocate : Sri B.B.Tripathi for Sri N.K.Agrawal

**ORDER (ORAL)**


**By Hon'ble Shri M. Kanthaiah, Member (J)**

Heard both sides.


2. The applicant has filed the Original Application with a prayer to direct the respondents to consider the case of the applicant and to regularize his services and to absorb him in the cadre of regular Group 'D' employees from the date others have been absorbed and regularized. It is also the case of the applicant that in respect of his claim, he also made representations dated 8<sup>th</sup> September, 2008 (Annexure No. 13) and 5<sup>th</sup> November, 2008 (Annexure No.14) and the same are still pending with the respondent No. 4. When the representations are still pending, passing of any order by this Tribunal is not at all maintainable. In view of the above circumstances, we disposed of this O.A. with a direction to the respondent No.4 to decide the pending representations (Annexure 13 and 14) of the applicant within a period of 2 months from the date of supply of copy of this order as per rules with a reasoned order. The applicant is also directed



to submit Annexure No. 13 and Annexure No.14 along with the copy of this order to the respondent No.4. No costs.

  
(Dr. A.K. Mishra)  
Member (A)

HLS/-

  
(M. Kanthaiah)  
Member (J)  
01-04-2009